

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 8839 - JK (LD ) of 2025**  
**DATED:- 25 - 07 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

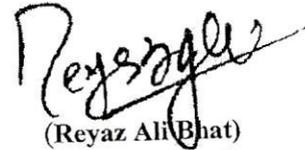
Secretary to Government

Dated:- 25.07.2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 8839- JK(LD) of 2025 dated 25.07.2025.

S. No	Case No	Title of the case	OIC	Designation
1	CCPS/231/2024 In WPC/933/2023	M/S Design & Plaining Forum Vs UT of J&K & others	Mr. Rajesh Sharma	Accounts Officer
2	CP/20/2025 In OA60112023	Firdouse Akhter Vs UT of J&K Others )	Mr. Farooq Ahamd	Joint Director Skill Development Kashmir
3	CP/66/2025in TA195 7/2021	Randhir Singh V/s UT of J&K and ors	Mr. Mandeep Dogra	Principal ITI Hiranagar
4	CP/ /2025 In OA/501/2024	Mohammed Syed V/s UT of J&K and ors	Mr. Qazi Mohamad Arif	Superintendent ITI Tangdar
5	CCPSNo.470/2024 In WPC/3225/2023	Shadab Hussian Mir Vs U.T of J&K and Ors.	Mr. Imtiyaz Ahmad Mir	Superintendent ITI Pattan
6	CP/358/2024 In OA/587/2024	Vishal Sharma & UT of J&K & others	Sh. Jatinder Kesar	OSD DSDD Polytechnic Sector Jammu Division
7	CCPS/01/2025 in LPA/91/2025	Archana Razdan Vs UT of J&K & others	Sh. Jatinder Kesar	OSD DSDD Polytechnic Sector Jammu Division
8	OA/1306/2024	Radha Krishan Koul Vs National Skill Training Institute	Mr. Ab.Rashid Sheikh	Principal ITI Jammu
9	WPC No. 423/2025	Kuldeep Kumar Vs UT of J&K & others	Mr. Rajesh Sharma	Accounts Officer
10	WPC No.356/2025	Samit Sharma & others Vs UT of J&K & others	Mr. Rajesh Sharma	Accounts Officer
11	OA/85/2025	Sumit Chandail & Others Vs UT of J&K & others	Mr. G.M. Bhat	Accounts Officer
12	CCP(S) No.339/2022 in WPC 1325/2022	K.S Enterprises VS UT of J&K & others	Mr. Rajesh Sharma	Accounts Officer
13	WPC/351/2025	Pakeeza Rashid & others Vs UT of J&K & others	Mr. Rather Pervaiz	Principal Govt. Polytechnic, Pulwama
14	ON /2025	Rizwan Uz Zaman & others Vs UT of	Mr. Hakim Javaid	Principal Govt. Polytechnic, Doda

		J&K & others		
15	C.P/99/2025	Vinod Kumar Vs UT of J&k and others	Mr. G.M. Bhat	Joint Director Kashmir
16	0N231/2025	Renuka devi Vs UT of J&K and others	Mr Talat Mehmood	Principal GPC Jammu
17	0N207/2025	Rizwan-ul-Zaman and others Vs UT of J&K and others	Mr. Hakim Javaid	Principal GPC Doda
18	WPC No. 458/2025	Reetika Sharma and others Vs UT of J&K and others	Ms. Neelanjana Manwati	Principal GPCW Jammu
19.	OA/111/2025	Javaid Ahmed Reshi Vs UT of J&K and others	Ms. Tawheeda Habib	Principal WITI Bemina
20	WP(C) No. 2216/2024	Sajad Ahmad Dar Vs UT of J&K & others	Sh. Imran Wajahat	Supdt. ITI Anantnag
21	0.A/29/2025	Ashaq Hussain Dar Vs UT of J&K & others	Sh. Imran Wajahat	Supdt. ITI Anantnag
22	WP(C) No. 320/2025	Subash Chander & Another Vs UT of J&K & others	Mr. Rajesh Sharma	Accounts Officer
23.	WP(C) No. 252/2025	Azmat Jabeen & Another Vs UT of J&K & Others	Mr. Altaf Gohar	Principal Govt. Polytechnic, Kulgam
24.	O.A/139/2025	Mintu Ram VS UT of J&K & Others	Ms. Vinay Gupta	Principal Govt. Polytechnic, Samba
25.	WP(C) No 252/2025.	Shajrat Fayaz &	Mr. Javid Iqbal	Principal Govt.
26.	WP(C) No 423/2025	Samreen Nasir	Mr. Rather	Principal Govt.

*Reyaz*

*[Signature]*